

Annexure-7																
Name of the corporate debtor: Asian Alloys Limited				Date of commencement of CIRP: 16.04.2024				List of creditors as on: 20.07.2024								
List of operational creditors (Government Dues)																
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Principal Amount claimed [Amount in Rs.]	Interest claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	The Assistant Commissioner, Central Goods & Service Tax Division, Mandi Gobindgarh	29.04.2024	30,03,16,508	4,93,10,891.00	25,10,05,617.00	29,40,66,497.00	Govt. Dues	NA	NA	NO	NIL	NIL	NIL	NIL	62,50,011.00	Amount of Interest includes Penalty charged
2	Punjab State Power Corporation Limited	30.04.2024	26,61,53,530	5,44,18,737.00	21,17,34,793.00	26,61,53,530.00	Govt. Dues	NA	NA	NO	NIL	NIL	NIL	NIL	NIL	Amount of Interest includes other charges
3	Regional P.F. Commissioner, Chandigarh	19.07.2024	1,09,98,832	41,04,582.00	68,94,250.00	-	Govt. Dues	NA	NA	NO	NIL	NIL	NIL	NIL	1,09,98,832.00	Amount of Interest includes other charges
TOTAL			57,74,68,870.00	10,78,34,210.00	46,96,34,660.00	56,02,20,027.00		-	-	-	-	-	-	-	1,72,48,843.00	